

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

STARRED QUESTION NO:280  
ANSWERED ON:30.08.2012  
AIBP  
Singh Shri Pashupati Nath

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the implementation of the Accelerated Irrigation Benefits Programme (AIBP) has resulted in coverage of additional land under irrigation;
- (b) if so, the details thereof in respect of the last three years;
- (c) whether the Programme has not been found successful in certain States; and
- (d) if so, the details thereof and the steps being taken by the Government in this regard?

**Answer**

THE MINISTER OF PARLIAMENTARY AFFAIRS & WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 280 REGARDING AIBP DUE FOR REPLY ON 30.08.2012.

(a) & (b) The implementation of Accelerated Irrigation Benefits Programme (AIBP) has resulted in creation of additional irrigation potential. The details of creation of additional irrigation potential under Accelerated Irrigation Benefits Programme (AIBP) during the last three years (2008-09 to 2010-11) is given at Annexure-I.

(c) & (d) No Madam. However, performance of the Accelerated Irrigation Benefits Programme (AIBP) is reviewed by the Ministry of Water Resources from time to time with the respective State Governments in order to achieve further improvement in its implementation.